- (b) if so, details of action taken by Himachal Pradesh Government in this regard; and
 - (c) by when these development works will be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (c) The information is being collected.

Reduction in disability percentage under IGNDPS

†1546. SHRI AJAY PRATAP SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the percentage of disabilities is being reduced under the Indira Gandhi National Disability Pension Scheme (IGNDPS); and
 - (b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) and (b) For taking informed decision for revamping the National Social Assistance Programme (NSAP) scheme by way of changes in admissible rates and the criteria including reduction in disability percentage, Ministry of Rural Development has initiated steps for comprehensive third party evaluation of the scheme and further steps for revamping of the scheme are contingent upon availability of recommendations and decisions taken thereon in consultation with the States/UTs.

Jobs in rural areas

- 1547. SHRI SHAMSHER SINGH MANHAS: Will the Minister of RURAL DEVELOPMENT be pleased to state:
- (a) the total number of new jobs created in rural areas during the last one year; and
- (b) the details of total number of non-farming jobs created in the rural areas of Jammu and Kashmir State, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) The Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) provides at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work. As per Management Information System (MIS), 234.16 crore persondays have been generated during the last FY 2017-18.

[†] Original notice of the question was received in Hindi.